



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
23	<a href="#">WP(C)/2263/2024</a> PART-HEARD, FIXED	PODUGU DEEPIKA AND 2 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	MR. R P KAKOTI SR. ADV(R-2 TO 7). (SC, IIT) MR A B DEY(R-2 TO 7)(SC, IIT) MR. S SUTRADHAR(R-2 TO 7) (SC, IIT) DY.S.G.I. SC, IIT
	<b>WITH</b> <a href="#">I.A.(Civil)/1550/2024</a> <b>in</b> WP(C)/2263/2024	PODUGU DEEPIKA AND 2 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT

LEAVE NOTE OF ADVOCATES FOR 19/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024

19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024
21)	MR. S B PRASAD	22-07-2024	To	02-08-2024
22)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
23)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
24)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
25)	MR. DITUL DAS	19-07-2024	To	26-07-2024



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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
51	<a href="#">Crl.Pet./433/2021</a> WITH LCR 2 FILES, FIXED	GUNJA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BANIK MR. M K RONGPI A N HUSSAIN	MS. S KHANIKAR (R-2) MS H TERANGPI (R-2) MR. D GOGOI MR. R BORA PP, ASSAM
52	<b>WITH</b> <a href="#">Crl.Pet./361/2021</a>	GUNJA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S BANIK	MS. S KHANIKAR (R-2) MS H TERANGPI (R-2) PP, ASSAM
<b>HEARING</b>				
53	<a href="#">Crl.Pet./1058/2023</a> WITH LCR 1 FILE, FIXED	ABDUL MALEK AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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24)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 5**

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE  
UP PROVINCIALISATION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>GROUP 1 - CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT</b>				
3	<a href="#">WP(C)/2729/2019</a> BY SLIP	MOHOR ALI SHEIKH AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
4	<a href="#">WP(C)/8148/2018</a>	NUR ISLAM AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR M GOSWAMI (P-1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P-1,3,50) MR. R SINGHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	<b>WITH</b>			
5	<a href="#">WP(C)/3110/2019</a>	JAYNAL ABDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
6	<a href="#">WP(C)/7955/2019</a>	SUBRATA KUMAR RAY AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
7	<a href="#">WP(C)/9157/2019</a>	MANJUWARA KHANAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
	<b>WITH</b>			
8	<a href="#">WP(C)/6409/2021</a>	NARAYAN KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
9	<a href="#">WP(C)/6945/2021</a>	HIMANSHU PATHAK AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU

10	<b>WITH</b> <a href="#">WP(C)/6989/2021</a>	MADHABI RANI DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
11	<b>WITH</b> <a href="#">WP(C)/2225/2022</a>	KUNTALA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
12	<b>WITH</b> <a href="#">WP(C)/6045/2022</a>	MAMANI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b>GROUP 2 - CHALLENGE TO SEC 3(1)(i) OF THE ACT</b>				
13	<a href="#">WP(C)/7955/2017</a> BY SLIP	DWARKA M.E. SCHOOL and 42 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
14	<b>WITH</b> <a href="#">WP(C)/141/2018</a>	SUNAICHERRA TEA GARDEN M.E. SCHOOL <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
15	<b>WITH</b> <a href="#">WP(C)/673/2018</a>	SONAULLAH M.E. SCHOOL AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
16	<b>WITH</b> <a href="#">WP(C)/3725/2018</a>	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA
17	<b>WITH</b> <a href="#">WP(C)/6192/2018</a>	DAKSHINGAON HIGH SCHOOL AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
18	<b>WITH</b> <a href="#">WP(C)/6210/2018</a>	SE DI-MELO HIGH SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
19	<b>WITH</b> <a href="#">WP(C)/6595/2018</a>	BIJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR. T C CHUTIA SC, SEC. EDU. SC, SEBA
20	<b>WITH</b> <a href="#">WP(C)/163/2020</a>	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC
21	<b>WITH</b> <a href="#">WP(C)/1307/2020</a>	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
22	<b>WITH</b> <a href="#">WP(C)/5504/2020</a>	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	GA, ASSAM SC, SEC. EDU. SC, SEBA

23	<b>WITH</b> <a href="#">WP(C)/759/2021</a>	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b>GROUP 3 - CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT</b>				
24	<a href="#">WP(C)/3481/2018</a> BY SLIP	AJIT BORAH AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
<b>GROUP 4 - CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT</b>				
25	<a href="#">WP(C)/5351/2018</a> BY SLIP	SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/3232/2018</a> in <a href="#">WP(C)/5351/2018</a>	SRI SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
26	<b>WITH</b> <a href="#">WP(C)/6278/2021</a>	HARENDRA KALITA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b>GROUP 5 - CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT</b>				
27	<a href="#">WP(C)/5732/2018</a> BY SLIP	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
<b>GROUP 6 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT</b>				
28	<a href="#">WP(C)/6015/2018</a> BY SLIP	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
29	<b>WITH</b> <a href="#">WP(C)/5825/2023</a>	UDDHAB CHANDRA PATHAK AND 52 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<b>GROUP 7 - CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT</b>				
30	<a href="#">WP(C)/6736/2018</a> BY SLIP	DHARMESWAR BORO AND 129 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA
<b>GROUP 8 - CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT</b>				
31	<a href="#">WP(C)/6756/2018</a> BY SLIP	HARESWAR NARAYAN KONWAR AND 180 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA
<b>GROUP 9 - CHALLENGE TO SEC 2(Zb) OF THE ACT</b>				
32	<a href="#">WP(C)/3058/2019</a> BY SLIP	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA

33	<b>WITH</b> <a href="#">WP(C)/5176/2020</a>	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
<b>GROUP 10 - CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT</b>				
34	<a href="#">WP(C)/3297/2019</a> BY SLIP	ALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
<b>GROUP 11 - CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT</b>				
35	<a href="#">WP(C)/8497/2019</a> BY SLIP	NILA KANTA BAGLARY AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b>GROUP 12 - CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT</b>				
36	<a href="#">WP(C)/175/2020</a> BY SLIP	SAIF UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<b>GROUP 13 - CHALLENGE TO SEC 3(1)(xi) OF THE ACT</b>				
37	<a href="#">WP(C)/536/2021</a> BY SLIP	ALAUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
38	<b>WITH</b> <a href="#">WP(C)/3162/2021</a>	MD. ANOWARUL ISLAM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
39	<b>WITH</b> <a href="#">WP(C)/3662/2021</a>	UNUS HUSSAIN AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
40	<b>WITH</b> <a href="#">WP(C)/5416/2021</a>	FULERA AHMEDA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
41	<b>WITH</b> <a href="#">WP(C)/5593/2021</a>	SULTAN MAMUD AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
42	<b>WITH</b> <a href="#">WP(C)/5810/2021</a>	PHUKAN LAL BAISHYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
43	<b>WITH</b> <a href="#">WP(C)/117/2022</a>	NAREN CHANDRA PEGU AND 105 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	<b>WITH</b> <a href="#">WP(C)/688/2022</a>	RANJIT DADHARA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
45	<b>WITH</b> <a href="#">WP(C)/909/2022</a>	ROHINI KUMAR NATH AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
46	<b>WITH</b> <a href="#">WP(C)/1085/2022</a>	THAGI RAM NATH AND 169 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU



47	<b>WITH</b> <a href="#">WP(C)/1396/2022</a>	MD. RUSMAT ALI AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
48	<b>WITH</b> <a href="#">WP(C)/1402/2022</a>	SMTI. PADUMI DEKA AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
49	<b>WITH</b> <a href="#">WP(C)/1406/2022</a>	DIPAK KUMAR DAS AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
50	<b>WITH</b> <a href="#">WP(C)/3544/2022</a>	SMTI. MANJU SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	<b>WITH</b> <a href="#">WP(C)/3774/2022</a>	PURNIMA GOGOI AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	<b>WITH</b> <a href="#">WP(C)/6380/2022</a>	KAMINI RABHA AND 69 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM

**GROUP 14 - CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT**

53	<a href="#">WP(C)/5040/2021</a> BY SLIP	DWIPEN KUMAR SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
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**GROUP 15 - CHALLENGE TO SEC 3(xi) OF THE ACT**

54	<a href="#">WP(C)/5912/2021</a> BY SLIP	MUKHESWAR REGON AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
55	<b>WITH</b> <a href="#">WP(C)/5918/2021</a>	RANJAN RAJKHOWA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	<b>WITH</b> <a href="#">WP(C)/5952/2021</a>	RAJIB CH BHUYAN AND 53 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	<b>WITH</b> <a href="#">WP(C)/5955/2021</a>	RANJIT BORUAH AND 95 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

**GROUP 16 - CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT**

58	<a href="#">WP(C)/6311/2021</a> BY SLIP	ROSHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
59	<b>WITH</b> <a href="#">WP(C)/1287/2020</a>	ABDUS SATTER ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE

**GROUP 17 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT**

60	<a href="#">WP(C)/6616/2021</a> BY SLIP	PANKAJ MAHANTA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
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**GROUP 18 - CHALLENGE TO SEC 3(2) OF THE ACT**

61	<a href="#">WP(C)/6973/2021</a> BY SLIP	ABU TAHER SIDDIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
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62	<b>WITH</b> <a href="#">WP(C)/5594/2022</a>	LUHITA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
63	<b>WITH</b> <a href="#">WP(C)/3003/2023</a>	TULUKAN BHARALI AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM	SC, SEC. EDU. SC, FINANCE
<b>GROUP 19 - CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT</b>				
64	<a href="#">WP(C)/79/2022</a> BY SLIP	GIRIJA NANDA LAHKAR AND 143 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b>GROUP 20 - CHALLENGE TO SEC 8(2) OF THE ACT</b>				
65	<a href="#">WP(C)/1959/2022</a> BY SLIP	BHUBANESWAR LAHKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
<b>GROUP 21 - CHALLENGE TO SEC 8(3) OF THE ACT</b>				
66	<a href="#">WP(C)/2447/2022</a> BY SLIP	MANJU TALUKDAR AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
67	<b>WITH</b> <a href="#">WP(C)/2446/2022</a>	RITU SALOI KALITA AND 88 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
68	<b>WITH</b> <a href="#">WP(C)/2656/2024</a>	MALAYA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
<b>GROUP 24 - CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT</b>				
69	<a href="#">WP(C)/525/2023</a> BY SLIP	ARCHANA DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
<b>GROUP 25 - CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT</b>				
70	<a href="#">WP(C)/4213/2023</a> BY SLIP	TANKESWAR SALOI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
71	<b>WITH</b> <a href="#">WP(C)/3038/2023</a>	RANJAN GOSWAMI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
72	<b>WITH</b> <a href="#">WP(C)/3039/2023</a>	RANJIT KR NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
73	<b>WITH</b> <a href="#">WP(C)/3040/2023</a>	SHASINDRA KR BARUAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
74	<b>WITH</b> <a href="#">WP(C)/3045/2023</a>	SALEH MAHAMMED SHAH ALAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE

75	<b>WITH</b> <a href="#">WP(C)/3084/2023</a>	NURUL ISLAM MAZUMDAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
76	<b>WITH</b> <a href="#">WP(C)/3100/2023</a>	SAHAB UDDIN TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
77	<b>WITH</b> <a href="#">WP(C)/3414/2023</a>	BHABESH CH MALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
78	<b>WITH</b> <a href="#">WP(C)/3467/2023</a>	JALAL UDDIN MAZUMDAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
79	<b>WITH</b> <a href="#">WP(C)/3479/2023</a>	KHAIRUL ISLAM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
80	<b>WITH</b> <a href="#">WP(C)/3686/2023</a>	MUSLEM UDDIN CHOUDHURY AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
81	<b>WITH</b> <a href="#">WP(C)/4217/2023</a>	MOHD LUTFOR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
<b>GROUP 27 - CHALLENGE TO SEC 2(i)(t)u, 3(1)(i)(vii)(ix), 3(2), 4(2)(ii) AND 8(6) OF THE ACT</b>				
82	<a href="#">WP(C)/2444/2024</a> BY SLIP	ASHOK PEGU AND 48 ORS. <b>Versus</b> THE COMMISSIONER AND SECTETARY AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA	MR. S DAS SC, HIGHER EDU for Resp.No.2 &3  MR. D NATH, for Resp. No. 1,

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

-

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
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16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024

19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024
21)	MR. S B PRASAD	22-07-2024	To	02-08-2024
22)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
23)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
24)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
25)	MR. DITUL DAS	19-07-2024	To	26-07-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
58	<a href="#">WP(C)/677/2021</a> AT 10:30 AM	SIKANDER ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR P BHARDWAJ MR. R BARTHAKUR	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MS. ANASUYA C
<b>ADMISSION</b>				
59	<a href="#">WP(C)/4722/2022</a> FIXED	ROSESHWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G CHOUDHURY MR M M ZAMAN MR. ARIF AHMED	GA, ASSAM MR. A HASAN(R. No. 6) MS. M M KATAKY, SC, A.H & VETERINARY DEPARTMENT.
60	<a href="#">WP(C)/446/2023</a> FIXED	INDRAJIT SEN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IRRIGATION
<b>ORDERS</b>				
61	<a href="#">Cont.Cas(C)/284/2024</a> B/O	AZIZUR RAHMAN AND 2 ORS. <b>Versus</b> MONALISA GOSWAMI AND 7 ORS.	MR. M H ANSARI MR. S ALIM	MR. B GOGOI (r-6,7,8) MR A CHALIHA (r-6,7,8) MR M BHUYAN (r-6,7,8)

LEAVE NOTE OF ADVOCATES FOR 19/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
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22)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
23)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
24)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
25)	MR. DITUL DAS	19-07-2024	To	26-07-2024



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**[ For Friday,19th July 2024]**

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
20	<a href="#">CRL.A(J)/84/2020</a> 4 Y 7 M 5 D :(AT 10:30 AM)	PINAK SANKAR BASU <b>Versus</b> THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
<b>ORDERS</b>				
21	<a href="#">CRL.A(J)/16/2022</a> 3 Y 4 M 28 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	PABITRA MUSHAHARY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
<b>HEARING</b>				
22	<a href="#">CRL.A(J)/30/2021</a> 6 Y 10 M 23 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	HIRANYA KANDHA @ HIREN KANDHA <b>Versus</b> THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH- V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 15-07-2024 TO 30-08-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 42 TO 66),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
54	<a href="#">WP(C)/4831/2019</a> FIXED	NARENDRA NATH KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC
55	<a href="#">WP(C)/3577/2024</a> B/O	ANITA TANTI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A C BURAGOHAİN MISS. M BORAH MS. H BORAH MS. S NATH	GA, ASSAM SC, REVENUE
<b>WITHDRAWAL</b>				
56	<a href="#">WP(C)/1424/2024</a> B/O	MONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	S I AKAND	GA, ASSAM MR. R Deka SC, REVENUE SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 19/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
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12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024

15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
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24)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
25)	MR. DITUL DAS	19-07-2024	To	26-07-2024



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**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
53	<a href="#">CRP(IO)/241/2024</a> B/O	BULBUL GOGOI KALANDI @ KALANJI AND 3 ORS <b>Versus</b> RINKU BORDOLOI AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR	
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
54	<a href="#">RSA/111/2024</a> B/O	SANDHYA DEY <b>Versus</b> MOTILAL GHOSH	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
<b>ORDERS</b>				
55	<a href="#">I.A.(Civil)/1987/2024</a> FIXED in RSA/12063/2023 <b>WITH</b> <a href="#">RSA/12063/2023</a> (Filing Number)	RINA BORA AND ANR. <b>Versus</b> SANGEETA CHOWDHURY	MR. K K DEY MR V K BAROOAH	MR. D K JAIN MR K JAIN
56	<a href="#">I.A.(Civil)/2105/2024</a> (CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST), B/O in RSA/48/2024	RINA BORA AND ANR. <b>Versus</b> SANGEETA CHOWDHURY B	MR V K BAROOAH	
56	<a href="#">I.A.(Civil)/2105/2024</a> (CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST), B/O in RSA/48/2024	TISON TOKBI <b>Versus</b> SALMON RONGPI AND ANR	MR. A BHATTACHARYA MS. K MALAKAR N DAS MS A MAJUMDER	
<b>HEARING</b>				
57	<a href="#">Crl.Pet./768/2023</a> PART-HEARD, WITH LCR(SCANNED COPY), FIXED	SALMA SAHIL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. M U MAHMUD (R-2,3) MR S H MAHMUD (R-2,3) MR S ISLAM (R-2,3) MR S AFRIDI (R-2,3) D J BARMAN (R-2,3) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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23)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
24)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
25)	MR. DITUL DAS	19-07-2024	To	26-07-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Friday,19th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
10	<a href="#">AB/1814/2024</a> FIXED	SIKANDAR ALI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
11	<b>WITH</b> <a href="#">AB/1800/2024</a>	RAJENDRA NAIK <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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**[ For Friday,19th July 2024]**

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
57	<a href="#">Bail Appln./1727/2024</a> WITH OFFICE NOTE, FIXED	RAMEN HALOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D HAZARIKA MR. R PHUKAN C M DEKA	PP, ASSAM
58	<a href="#">Bail Appln./2076/2024</a> B/O	MD MUJAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b>ADMISSION</b>				
59	<a href="#">Crl.Pet./393/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SUMAN KUMAR DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. DILIP DEY MR. N B P SINGHA	MR A SHARMA (R-2) PP, ASSAM
60	<a href="#">Crl.Pet./299/2024</a> FIXED	NATIONAL INVESTIGATION AGENCY <b>Versus</b> THE DEPUTY DIRECTOR, UNIQUE IDENTIFICATION AUTHORITY OF INDIA (UIDAI)	MR. R K D CHOUDHURY	MR. K GOGOI
<b>BAIL HEARING (BA)</b>				
61	<a href="#">Bail Appln./1376/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	INAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
26	<a href="#">WP(C)/3579/2024</a> B/O	RAMESH HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, EDU SC, SSA
<b>ORDERS</b>				
27	<a href="#">Bail Appln./4692/2023</a> WITH CASE RECORD, BY SLIP	SHAMIM AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
28	<b>WITH</b> <a href="#">Bail Appln./1520/2024</a>	HABIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
53	<a href="#">AB/1838/2024</a> B/O	SIDHANT KALITA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
<b>ADMISSION</b>				
54	<a href="#">Crl.Pet./932/2019</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	DIGANTA CHAKRABORTY <b>Versus</b> DIRECTORATE OF ENFORCEMENT	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S K MEDHI MRS. A GAYAN SC, ED
55	<b>WITH</b> <a href="#">Crl.Pet./1020/2018</a>	SUNIL CHOPRA AND ANR. <b>Versus</b> ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
56	<b>WITH</b> <a href="#">Crl.Pet./1231/2018</a>	AMITABH RAI SARMA <b>Versus</b> UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
57	<b>WITH</b> <a href="#">Crl.Pet./1279/2018</a>	SUBRATO HOJAI <b>Versus</b> THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
58	<b>WITH</b> <a href="#">Crl.Pet./1281/2018</a>	DEPOLAL HOJAI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
59	<b>WITH</b> <a href="#">Crl.Pet./1296/2018</a>	ARUP RAI <b>Versus</b> UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
60	<b>WITH</b> <a href="#">Crl.Pet./80/2019</a>	RANBIR SINGH GANDHI AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MS N BEGUM MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.

61	<b>WITH</b> <a href="#">Crl.Pet./95/2019</a>	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
62	<b>WITH</b> <a href="#">Crl.Pet./97/2019</a>	JAYANTA KUMAR GHOSH <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
63	<b>WITH</b> <a href="#">Crl.Pet./145/2019</a>	DEBOLAL GARLOSA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
64	<b>WITH</b> <a href="#">Crl.Pet./176/2019</a>	GITIKA GOSWAMI <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Crl.)/904/2019</a> in Crl.Pet./176/2019	UNION OF INDIA AND ANR. <b>Versus</b> GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
65	<b>WITH</b> <a href="#">Crl.Pet./180/2019</a>	BAIKUNTHA KALITA <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI ( R1, R2)
66	<b>WITH</b> <a href="#">Crl.Pet./334/2019</a>	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
	<b>WITH</b> <a href="#">I.A.(Crl.)/546/2024</a> in Crl.Pet./334/2019	THE UNION OF INDIA AND ANR <b>Versus</b> REDAUL HUSSAIN KHAN,		MR B P BORAH
67	<b>WITH</b> <a href="#">Crl.Rev.P./459/2019</a>	REDAUL HUSSAIN KHAN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
68	<b>WITH</b> <a href="#">Crl.Pet./1020/2019</a>	RAJESH KUMAR JALAN <b>Versus</b> UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
<b><u>BAIL HEARING</u></b>				
69	<a href="#">AB/1680/2024</a> FIXED	PRASHANTA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
<b><u>ORDERS</u></b>				
70	<a href="#">I.A.(Crl.)/1226/2023</a> BA 3409/2022(D/O), BA 2622/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED, in Bail Appln./2622/2023	ABHIJIT NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
71	<b>WITH</b> <a href="#">Bail Appln./4616/2023</a>	ABHIJIT NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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25)	MR. DITUL DAS	19-07-2024	To	26-07-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,19th July 2024]**

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**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
48	<a href="#">Bail Appln./2064/2024</a> B/O	MD. ALAL UDDION @ ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
<b>MOTION</b>				
49	<a href="#">AB/18/2024</a> FIXED	GOLAM HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
50	<a href="#">Bail Appln./1044/2024</a> WITH OFFICE NOTE, FIXED	AMIT KUMAR <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
51	<a href="#">Bail Appln./1671/2024</a> WITH OFFICE NOTE, FIXED	DHARMENDRA SINGH AND ANR. <b>Versus</b> UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, DRI
52	<a href="#">Bail Appln./1821/2024</a> FIXED	LUTFUR RAHMAN @ ROCKY ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
53	<a href="#">Bail Appln./1909/2024</a> WITH OFFICE NOTE, FIXED	BISHAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA	PP, ASSAM
<b>ORDERS</b>				
54	<a href="#">Crl.Pet./1048/2023</a> FIXED	UTPAL JOYTI BORAH @ BITU BORAH <b>Versus</b> KRISHNALI GOGOI	MD S ULLAH MR N K KAKATI MS. RUKMINI BARUA MS. PADMINI BARUA	

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
53	<a href="#">Bail Appln./1832/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DINGSANG K SANGMA @ DINGSAN SANGMA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
54	<a href="#">Bail Appln./1940/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ALI AMJOD @ ALI AJMOL <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
55	<a href="#">RSA/217/2023</a> FIXED	SAHJAHAN ALI <b>Versus</b> KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/3777/2023</a> <b>in RSA/217/2023</b>	SAHJAHAN ALI <b>Versus</b> KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH- IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
52	<a href="#">WP(C)/8250/2022</a> FIXED	DIPAK BORAH AND 3 ORS., <b>Versus</b> ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
53	<b>WITH</b> <a href="#">WP(C)/5330/2023</a>	DIPAK BORAH AND 3 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HEALTH
<b>ORDERS</b>				
54	<a href="#">WP(C)/4835/2019</a> FIXED	ANKIT JAJODIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS R GOGOI MS D DUTTA	GA, ASSAM GA, NAGALAND
55	<a href="#">Cont.Cas(C)/15/2020</a> FIXED	TILOK GAON RANCHAIDHAN SAMABAI SAMITY (TRSS) <b>Versus</b> HABIBUR RAHMAN	MR. P KATAKI MRS R BEGUM MR D KALITA	MR. S S ROY MR. S BORTHAKUR
56	<a href="#">WP(C)/438/2023</a> FIXED	MUSTT. ANJUWARA BEGUM @ ANJUBARA BEGUM <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS.	MR. P MAHANTA MISS. M BORAH MR H K BARUAH	SC, APDCL MR M CHETIA, JUNIOR GOVT. ADVOCATE, ASSAM, ( R-6 )
<b>HEARING</b>				
57	<a href="#">Crl.Rev.P./323/2013</a> PART-HEARD, BY SLIP	BANWARILAL JALAN <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI	PP, ASSAM

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